

The present matter has been taken up via CISCO Webex platform / video conferencing hosted by Sh. Narender Kumar, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dtd. 16.05.2020, 16/DHC/2020 dtd. 13.06.2020 and 22/DHC/2020 dtd. 29.06.2020 in the presence (on screen) of Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI and Sh. Nimish Chib, Ld. Counsel for accused persons / suspects Sandeep Mathur and Amit Sharma and Sh. Sandeep Deswal, Ld. Counsel for accused / suspect Dipu Kumar.

01.07.2020

Present : Sh. V. K. Pathak, Ld. PP for CBI along with Sh. Avnish Kumar, Pairvi Officer for CBI.
Sh. Nimish Chib, Ld. Counsel for accused persons / suspects Sandeep Mathur and Amit Sharma.
Sh. Sandeep Deswal, Ld. Counsel for accused / suspect Dipu Kumar.
None for other accused persons / suspects.

The matter was proceeding at the stage of arguments on the pending application moved by CBI.

Ld. Counsel for accused / suspect Dipu Kumar submits that he had already filed reply to the application of the prosecution / CBI seeking lie detection and narcotic test of the above accused / suspect and as per the settled law the same cannot be done without the consent of the accused / suspect.



Ld. Counsel for accused persons / suspects Sandeep Mathur and Amit Sharma had already submitted on the last date of hearing that the said accused persons / suspects do not wish to join the lie detection and narcotic test.

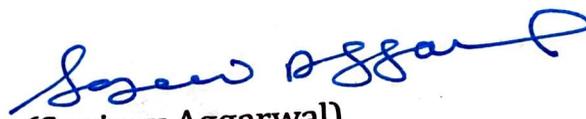
Arguments of the prosecution / CBI also heard.

Put up for orders on the said application on **14.07.2020** at **12:00 PM.**

The e-mail copy / signed scanned copy of this order be sent to the Computer Branch, RADC by the Reader for uploading on the official website.

This signed order sheet be retained on the record to be put on the judicial file as and when the normal court working stand resumed.

The present order has been dictated to Sh. Amit Makhija, Sr. PA attached with the undersigned.



(Sanjeev Aggarwal)
Special Judge (PC Act)(CBI)-02
Rouse Avenue District Court
New Delhi/ 01.07.2020 .